NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 222/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Aura Real Estate Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

DESIGNATION S. No. Hamant Fille Aduut

Common Order CSA 220/230-232/NCLT/MB//MAH/2017 CSA 222/230-232/NCLT/MB//MAH/2017

Company Applications are allowed, vide separate orders.

Sd/-V. NALLASENAPATHY

Sd/-

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)